

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 07-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
HEARING ON IA				
1	FDP 41/2010 (SUMMONS)		MUNINARASAMMA Vs NARASAMMA	RAMAIAH GOWDA
2	EX 35/2011 (SUMMONS)		BHONARAM Vs VENKATASWAMY	N.K NAIK and ASSOCIATES
3	O.S. 28/2012 (SUMMONS)		HANUMAKKA Vs ANJANAPPA.T	C.MEENAKSHI EXPARTE
4	EX 47/2012 (SUMMONS)		PILLONAPPA Vs THE SPECIAL LAND ACQUISITION OFFICER	
5	EX 11/2018 (SUMMONS)		Kaveri Grameena Bank, Rep by its senior Manager Vivek Sharma Vs Anjinappa	R Venkata Reddy
12:00 P.M - 1:00 P.M				
6	O.S. 500/2013 (SUMMONS)		Thimmakka Vs Munithayamma	K.Santhosh kumar
7	O.S. 465/2015 (SUMMONS) IA/1/2015		Ravi Kumar N Vs Nagaraj Rao G V	L. SUBRAMANI
8	EX 37/2015 (SUMMONS)		Venkatesh B K Vs Muninanjappa	Srinivas M
9	O.S. 1254/2015 (SUMMONS)		Chinnappa Vs Krishnappa	CHALAPATHI
10	FDP 14/2018 (SUMMONS) IA/1/2018		Rajamma Vs Bayya Reddy	G S PRASAD REDDY
3:00 P.M - 4:00 P.M				
11	O.S. 51/2018 (SUMMONS)		M/s Jamnalal Bajaj Seva Trust, Rep. GPA Holder B K Nair Vs The Chairman Karnataka Khadi Gramodyog Samyukta Sanga	Shankarnarayana Bhat
12	FDP 2/2018 (SUMMONS)		Manjunath Vs Gowramma	Anand RB
13	O.S. 658/2020 (SUMMONS) IA/1/2020		MUNIRAJU N Vs RAJAPPA	MERAVE GOWDA
PLNTF EVIDENCE				

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14	O.S. 1018/2012 (EVIDENCE.)		Ramaiah Vs Muniswamy	G.S.Prasad Reddy
4:00 P.M - 5:00 P.M				
15	O.S. 1354/2013 (EVIDENCE.) IA/1/2013		Geetha Bai Vs Shobha Rani	Amr babu
16	O.S. 198/2015 (EVIDENCE.) IA/1/2015 IA/2/2015		Jayaraj C Vs Surendra Singh B	A.N.JAGANNATHA REDDY
17	O.S. 606/2015 (ARGUMENTS.) IA/1/2015		Muniyamma Vs Chikkamuniyappa	Jamuna
Cases listed below are adjourned due to Covid 19				
CROSS EXAMINATION OF DW				
18	O.S. 19/2013 (EVIDENCE.) IA/1/2013	18-09-2020	Sarojamma.K.M Vs Munivenkatamma	P.Prasanna kumar
CROSS EXAMINATION OF PW				
19	O.S. 475/2011 (EVIDENCE.) IA/1/2011	18-09-2020	CECILIA ANAND Vs DAVID.C.	SHESHADRI. SIDDALINGASWAMY
20	O.S. 1240/2011 (EVIDENCE.) IA/1/2011	18-09-2020	GOWRAMMA Vs NANJAMMA	N.LOKESH
21	EX 36/2012 (EVIDENCE.)	18-09-2020	GOPALAPPA Vs THE SPECIAL LAND ACQUISISIOTN OFFICER	
22	O.S. 298/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	18-09-2020	Lohith Reddy.A Vs Ananda Reddy.A	T.M.Chowda Reddy
DEFN EVIDENCE				
23	O.S. 591/2010 (EVIDENCE.)	18-09-2020	SUPARNA PLASTICS PVT.LTD. Vs AGRO AGENCIES	GANESH BHAT.Y.H. M V MAHESH
CROSS EXAMINATION OF DW				
24	O.S. 480/2015 (EVIDENCE.) IA/1/2015	28-09-2020	Chandrappa H V Vs Nagaraj H V	V Venkataramareddy
CROSS EXAMINATION OF PW				
25	O.S. 118/2014 (EVIDENCE.) IA/1/2014	28-09-2020	Theresamma Vs Rayappa	R. Shyama
26	O.S. 1346/2014 (EVIDENCE.) IA/1/2014	28-09-2020	Mangalamma H Vs Venkatesh H	A J B

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27	O.S. 1959/2014 (EVIDENCE.)	28-09-2020	Narayana Swamy M Vs Maxworth Realty India Ltd. Rep. by Chairman and Managing Director Keshava K	V B Shivakumar
FURTHER EVIDENCE FOR PLNTF				
28	O.S. 216/2015 (EVIDENCE.) IA/1/2015	28-09-2020	Mohan Kumar A Vs Achappa G S	Sheshagiri K T
29	EX 81/2010 (SUMMONS)	06-11-2020	K R SOMASHEKAR Vs CHIKKAPILLAPPA	MYLARIAIAH ASSOCIATES
30	EX 30/2011 (SUMMONS)	06-11-2020	RAMACHANDRA Vs RAMACHANDRA.K.V.	H.A.CHITRASHEKARIAIAH
31	EX 39/2012 (SUMMONS)	06-11-2020	MUNIYAPPA DEAD BY LRS Vs THE SPECIAL LAND ACQUISITION OFFICERS	H C SUNDARESH
AWAIT SUMMON/NOTICE				
32	O.S. 559/2011 (SUMMONS) IA/1/2011	06-11-2020	NARAYANAREDDY.V.R. Vs MADDURAMMA	SATHISH.K.R. EXPARTE
NOTICES				
33	FDP 47/2010 (SUMMONS)	06-11-2020	SUMITHRA Vs SARSWATHAMMA AND OTHERS	D.R. SRINIVAS GOWDA
34	O.S. 4/2011 (SUMMONS) IA/1/2011	06-11-2020	SUSHEELAMMA AND ANOTHER Vs SHASHIKUMAR ARADHYA AND ANOTHER	RAJAGOPAL NAIDU
SUMMONS				
35	EX 96/2010 (SUMMONS)	06-11-2020	T C NAGARATHNAMMA Vs MANJAMMA	M R VIJAYARAGHAVAN
36	EX 122/2012 (SUMMONS)	07-11-2020	Tejaswini Maganti Vs Gangamma	Bhuvan.K.P
(O.S./0000124/2004)				
37	O.S. 174/2013 (SUMMONS) IA/1/2013	07-11-2020	Srinivasa Vs Chinnamma	C.Ravikumar
38	O.S. 891/2017 (SUMMONS) IA/1/2017	07-11-2020	Gohar Jaan Vs Gaibhan	
AWAIT COMMISSIONER WARRANT/REPORT				

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39	FDP 11/2015 (SUMMONS)	07-11-2020	Narasimha Reddy K N Vs Pillareddy K N	VISHWANATH
HEARING ON IA				
40	L.A.C. 3/2012 (SUMMONS)	07-11-2020	The Special land acquisition officer Vs Karnataka Industrial Areas development board	MS Singanaia and partners
OBECTION				
41	O.S. 157/2015 (SUMMONS) IA/1/2015	07-11-2020	Muniakkayamma Vs Krishnappa	S.A. KHADRI
OBJECTION ON IA				
42	O.S. 418/2015 (SUMMONS) IA/1/2015	07-11-2020	Papa Raju N Vs Narayanamma	VIJAYA KUMAR
STEPS				
43	O.S. 1732/2015 (SUMMONS) IA/1/2015	07-11-2020	Venkatamma Vs Hosuramma alias Chikkatayamma	A.G. BALLALLI
44	O.S. 1858/2015 (SUMMONS) IA/1/2015	07-11-2020	Ramakka Vs Sakamma	
45	EX 28/2017 (SUMMONS)	07-11-2020	Nagarathnamma T. C. Vs Manjamma	Ravindranath K
46	EX 32/2017 (SUMMONS)	07-11-2020	Rekha J Vs Dhanamma	Y Vasu
47	O.S. 87/2020 (SUMMONS)	09-11-2020	Gangambika Vs Gowramma	S J Kumar
AMENDMENT				
48	O.S. 272/2019 (SUMMONS) IA/1/2019	09-11-2020	Muniyamma Vs Chinniraja	G S Ramesh
AWAIT COMMISSIONER WARRANT/REPORT				
49	EX 14/2018 (SUMMONS)	09-11-2020	Esh Kumar P Vs Sudhindra G	A S Venkataramana
AWAIT ORDERS				
50	O.S. 546/2018 (SUMMONS) IA/1/2018	09-11-2020	Kheizer Pasha Vs Wahidunnissa	Shad
OBECTION				

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51	EX 27/2018 (SUMMONS)	09-11-2020	Narayanamma, since dead rep by her legatee Ambarish N Vs Munegowda	S Venugopala
52	EX 31/2018 (SUMMONS)	09-11-2020	Tulasamma Vs Ramakrishnappa S A	H M Girisha
PF/CF				
53	O.S. 396/2018 (SUMMONS) IA/1/2018	09-11-2020	Pillamma Vs Mamatha	Prakash M
STEPS				
54	Misc 25/2018 (SUMMONS)	09-11-2020	Hrudayaraj alias Puttaraja, Since deceased by his LRs Fathima Mary Vs Anthonyswamy	
55	O.S. 336/2019 (SUMMONS) IA/1/2019	09-11-2020	Sandhyarani H Vs Venkatesh	Vanithadevi
56	O.S. 641/2010 (A.D.R) IA/1/2010	09-11-2020	BIBIJAN @ FATHIMABI Vs RANGAMMA	RASHEED KHAN
57	O.S. 870/2010 (A.D.R)	09-11-2020	G C VIJAYA Vs DODDANARASAPPA	M.VENKATAPPA
58	O.S. 770/2018 (A.D.R) IA/1/2018	09-11-2020	Pillappa Vs Muniyamma	L. Subramani

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

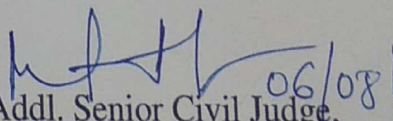
Cases Listed on 07-08-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 2370/2006	Arguments
02	O.S. 1342/2014	Hearing
03	O.S. 1347/2016	Hearing
04	O.S. 1657/2016	Hearing
05	O.S. 1690/2016	Hearing
06	O.S. 1735/2016	Hearing
07	R.A. 49/2020	Hearing
08	O.S. 706/2020	Hearing
09	M.A. 51/2020	Hearing
10	O.S. 386/2017	Hearing (V.C. at 12.30 p.m.)

AFTERNOON SESSION

Sl. No.	Case NO.	Stage
01	O.S. 1200/2012	Arguments
02	O.S. 63/2014	Arguments
03	O.S. 113/2014	Arguments
04	O.S. 131/2014	Arguments
05	O.S. 201/2014	Arguments
06	O.S. 292/2015	Arguments
07	O.S. 386/2015	Arguments
08	O.S. 1589/2016	Arguments
09	O.S. 679/2020	Orders
10	O.S. 699/2020	Orders


VI Addl. Senior Civil Judge, 06/08/2020
Bengaluru Rural District, Bengaluru.